



2025:DHC:6767-DB



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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **W.P.(C) 1217/2023**

**MS MAHESH GUPTA**

.....Petitioner

Through: Mr. Ankur Chhibber & Mr.  
Shekhar Kumar, Advs.

versus

**GURU GOBIND SINGH INDRAPRSTHA**

**UNIVERSITY AND ORS**

.....Respondents

Through: Ms. Anita Sahani, Advs

**CORAM:**

**HON'BLE MR. JUSTICE C. HARI SHANKAR**

**HON'BLE MR. JUSTICE OM PRAKASH SHUKLA**

**ORDER (ORAL)**

**11.08.2025**

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1. Mr. Ankur Chhibbar, learned Counsel for the petitioner seeks leave to withdraw the petition as he submits that the pensionary benefits of the petitioner have been released and, therefore, the grievance does not survive.

2. The writ petition is disposed of as withdrawn.

**C. HARI SHANKAR, J.**

**OM PRAKASH SHUKLA, J.**

**AUGUST 11, 2025/AT**